CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

M.A.No.060/001156/2019 & O.A.NO.060/00634/2019 Date of order:- 23.7.2019

Coram: Hon'ble Mr. Sanjeev Kaushik, Member (J)

Dr. Sudesh Kumar Arya s/o Sh. Dayal Chand, Professor & Head, Department of Ophthalmology, GMCH, Sector 32-B, Chandigarh, r/o H.No.1106, Sector 32-B, GMCH Campus, Chandigarh

.....Applicant.

(By Advocate :- Mr. Rohit Seth)

Versus

- 1. Union of India through Secretary, Government of India, Ministry of Home Affairs, North Block, New Delhi-110 001.
- 2. Union Public Service Commission through its Secretary, Dholpur House, Shahjahan Road, New Delhi-110 069.
- 3. Chandigarh Administration through its Administrator, Union Territory Secretariat, Sector 9-D, Chandigarh-160009.
- 4. The Director Principal, Government Medical College & Hospital Building, Sector 32, Chandigarh-160032.
- 5. Dr. Suresh Kumar, Associate Professor, Department of Ophthalmology, GMCH Sector 32, Chandigarh-160030.
- 6. The Chandigarh Administration Union Territory, Chandigarh, through its Home Secretary cum Secretary, Medical Education & Research, Civil Secretariat, Deluxe building, Sector 9-D, Chandigarh-160009.

...Respondents

(By Advocate : Mr.Sanjay Goyal, counsel for respondent no.1 None for other respondents).

O R D E R (Oral).

Sanjeev Kaushik, Member (J):

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Applicant has moved MA No.060/001156/2019 for withdrawal of OA as during the pendency of the OA, the respondents have issued appointment letter to private respondent on the post of Professor. Accordingly, learned counsel for the applicant prays that he may permitted to withdraw the present OA with liberty to file a fresh one on the same cause of action, which is not opposed by the learned counsel for Union of India.

2. Accordingly, MA No.060/001156/2019 is allowed and the OA is dismissed as withdrawn with liberty as prayed for.



भागम्य जनाते गा

Dated: - 23.7.2019.

Kks